

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 20 & 21 of 2015

Dated: 7th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Bengal State Electricity Transmission Co. Ltd. Appellant(s)
Versus**

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Avijit Lala

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans

ORDER

As agreed by learned counsel for the parties, list these matters
for hearing on **18.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**